

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 724/2020

PRANEETH K & ORS.

Petitioner(s)

VERSUS

UNIVERSITY GRANTS COMMISSION (UGC) & ORS. Respondent(s)
(FOR IA No.65999/2020-EX-PARTE AD-INTERIM RELIEF and IA
No.66000/2020-EXEMPTION FROM FILING AFFIDAVIT and IA No.65998/2020-
APPROPRIATE ORDERS/DIRECTIONS and IA No. 68305/2020 - EXEMPTION
FROM FILING AFFIDAVIT and IA No. 68304/2020 - INTERVENTION
APPLICATION)

WITH

W.P.(C) No. 739/2020 (PIL-W)
(FOR IA No.68164/2020-INTERVENTION APPLICATION and IA
No.67748/2020-STAY APPLICATION and IA No.67752/2020-EXEMPTION FROM
FILING O.T. and IA No.68166/2020-EXEMPTION FROM FILING AFFIDAVIT
and IA No.67751/2020-APPLICATION FOR EXEMPTION FROM FILING ORIGINAL
VAKALATNAMA/OTHER DOCUMENT)W.P.(C) No. 746/2020 (X)
(FOR I.R. and IA No.68338/2020-GRANT OF INTERIM RELIEF and IA
No.68344/2020-EXEMPTION FROM FILING AFFIDAVIT)W.P.(C) No. 745/2020 (X)
(FOR ADMISSION and IA No.68287/2020-EXEMPTION FROM FILING
AFFIDAVIT)

Date : 27-07-2020 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ASHOK BHUSHAN
HON'BLE MR. JUSTICE R. SUBHASH REDDY
HON'BLE MR. JUSTICE M.R. SHAHFor Petitioner(s) Dr. Abhishek Manu Singhvi, Sr. Adv
Mr. Dhruv mehta, Sr. Adv
Mr. Raj Kamal, AOR
Mr. Sanjay Kr. Dubey, Adv
Mr. Aavishkar Singhvi, Adv
Mr. Mallak Bhat, Adv.
Mr. Aseem Atwal, Adv.
Mr. Kartavya Batra, Adv.
Mr. Sanpreet Singh, AdvMr. Alakh Alok, AOR
Mr. Anubha Shrivastava Sahai, Adv.

Mr. Shyam Divan, Sr. Adv.
Ms. Samiksha Godiyal, Adv.
Mr. Nikhil Ranjan, Adv.
Ms. Pratyushi Mehta, Adv.
Mr. Shyam Divan, Sr. Adv.
Ms. Samiksha Godiyal, Adv.
Mr. Nikhil Ranjan, Adv.
Ms. Pratyushi Mehta, Adv
Mr. Pranaya Goyal, AOR

Mr. Kishor Lambat, Adv.
For M/S. Lambat And Associates

For Respondent(s)

Mr. Tushar Mehta, SG
Mr. Apoorv Kurup, Adv.
Ms. Nidhi Mittal, Adv.
Mr Siddharth Nigotia, Adv.
Ms. Upama Bhattacharjee, Adv.
Mr. Apoorv Kurup, AOR

Mr. Vinay Navare, Senior Advocate
Dr. Uday Warunjikar, Advocate
Mr. Abhay Anturkar, Advocate
For Dr. R. R. Deshpande & Associates.

Mr. Rahul Chitnis, Adv.
Mr. Sachin Patil, AOR

Dr. R. R. Deshpande, AOR

Mr. Amit Singh P., Adv.

Mr. Sanjay Kumar Dubey, Adv.

Mr. Yashodeep Deshmukh, Adv.
Mr. Akshay Kapadia, Adv.
Mr. Priank Adhyaru, Adv.
Mr. Rameshwar Prasad Goyal, Advocate on record
for the intervenor

UPON hearing the counsel the Court made the following

O R D E R

Let a copy of the petition be served to Mr. Tushar Mehta, learned Solicitor General as well as to the learned counsel for the University Grants Commission.

Counter affidavit be filed within three days.

Rejoinder, if any, be filed on or before the next date of hearing.

List the matters on 31st July, 2020.

(MEENAKSHI KOHLI)
AR-CUM-PS

(RENU KAPOOR)
COURT MASTER